

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 325
TO BE ANSWERED ON 09TH AUGUST, 2016

IMPLEMENTATION OF NFSA

*325. SHRI BHAIRON PRASAD MISHRA:
SHRI RAMESH BIDHURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the salient features and implementation status of the National Food Security Act (NFSA) indicating the number of persons identified, cards digitised and linked with Aadhaar, specific NFSA cards issued and the date since when it is under implementation in each State;

(b) whether some poor persons have reportedly been deprived of the benefits of the scheme and if so, the details thereof and the reasons therefor along with the time by which all the persons are likely to be covered and cards issued and digitised, State-wise; and

(c) the difficulties faced/identified in effective implementation of the said scheme and the State specific steps taken for its effective implementation?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE STARRED QUESTION NO. 325 DUE FOR ANSWER ON 09.08.2016 IN THE LOK SABHA

(a): The salient features of the National Food Security Act, 2013 (NFSA) is at Annexure-I. The Act is being implemented in 34 States/Union Territories (UTs) covering 73.64 crore persons.

Ration cards have been fully digitized in all the States/UTs. State/UT-wise details of date of implementation of NFSA, number of ration cards and Aadhaar seeding is at Annexure - II.

(b): Within the coverage determined for each State/UT for receiving subsidized foodgrains under NFSA, it is the responsibility of States/UTs to identify the eligible households. Identification is a continuous process, which involves exclusion of ineligible/ fake/ duplicate ration cards and inclusion of genuine left-out households.

(c): For effective implementation of the Act, preparedness of the States/UTs in terms of identification of eligible households, necessary strengthening of Targeted Public Distribution System (TPDS), including its end-to-end computerization, setting up of grievance redressal mechanism etc. is assessed before allocation of foodgrains under the Act. Progress in TPDS Computerization is reviewed / monitored with States/UTs at various levels and advisories are issued, wherever necessary.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. 325 DUE FOR ANSWER ON 09.08.2016 IN LOK SABHA

SALIENT FEATURES OF THE NATIONAL FOOD SECURITY ACT, 2013

- (i) Coverage and entitlement under Targeted Public Distribution System (TPDS): Upto 75% of the rural population and 50% of the urban population entitled to receive 5 kg per person per month. However, since Antyodaya Anna Yojana (AAY) households constitute poorest of the poor, and are presently entitled to 35 kg per household per month, entitlement of existing AAY households has been protected at 35 kg per household per month.
- (ii) State-wise coverage: Corresponding to the all India coverage of 75% and 50% in the rural and urban areas, State-wise coverage will be determined by the Central Government. Planning Commission (now NITI Aayog) has determined the State-wise coverage by using the NSS Household Consumption Expenditure Survey data for 2011-12.
- (iii) Subsidized prices under TPDS and their revision: Foodgrains entitlement under TPDS at subsidized prices of Rs. 3/2/1 per kg for rice, wheat and coarse grains respectively for a period of three years from the date of commencement of the Act. Thereafter prices may be as fixed by the Central Government, but not exceeding MSP (derived MSP in case of rice). It has been decided to continue with current prices during 2016-17.
- (iv) In case, any State's allocation based on the coverage and foodgrains entitlements under the Act is lower than their allocation under erstwhile TPDS, it will be protected upto the level of average offtake during 2010-11 to 2012-13, at prices to be determined by the Central Government. Existing prices for APL households i.e. Rs. 6.10 per kg for wheat and Rs 8.30 per kg for rice has been determined as issue prices for the additional allocation to protect the past average offtake under erstwhile TPDS.
- (v) each State, the work of identification of eligible households is responsibility of States/UTs.
- (vi) Nutritional Support to women and children: Pregnant women and lactating mothers and children in the age group of 6 months to 14 years entitled to meals, free of cost, as per prescribed nutritional norms under Integrated Child Development Services (ICDS) and Mid-Day Meal (MDM) schemes. Higher nutritional norms have been prescribed for malnourished children upto 6 years of age.

- (vii) Maternity Benefit: Pregnant women and lactating mothers also entitled to receive maternity benefit of not less than Rs. 6,000.
- (viii) Women Empowerment: Eldest woman of the household of age 18 years or above as head of the household for the purpose of issuing of ration cards.
- (ix) Grievance Redressal Mechanism: Grievance redressal mechanism at the District and State levels. States have the flexibility to use the existing machinery or set up separate mechanism.
- (x) Cost of intra-State transportation & handling of foodgrains and FPS Dealers' margin: Central assistance to States in meeting the expenditure incurred by them on transportation of foodgrains within the State, its handling and FPS dealers' margin as per norms devised for this purpose.
- (xi) Transparency and Accountability: Provisions have been made for disclosure of records relating to PDS, social audits and setting up of Vigilance Committees in order to ensure transparency and accountability.
- (xii) Food Security Allowance: Provision for food security allowance to entitled beneficiaries in case of non-supply of entitled foodgrains or meals.
- (xiii) Penalty: Provision for penalty on public servant or authority, to be imposed by the State Food Commission, in case of failure to comply with the relief recommended by the District Grievance Redressal Officer.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. 325 DUE FOR ANSWER ON 09.08.2016 IN LOK SABHA

STATEMENT INDICATING STATE/UT-WISE DATE OF IMPLEMENTATION OF NFSA, NUMBER OF RATION CARDS AND PERCENTAGE AADHAAR SEEDING IN RATION CARDS

Sl No.	Name of the State/UT	Implementation started from the month of	Number of ration cards	% of Aadhaar seeding in ration cards
1.	Andhra Pradesh	December, 2015	92,03,422	100.00
2.	Arunachal Pradesh	April, 2016	1,76,342	1.57
3.	Assam	December, 2015	58,61,116	0.00
4.	Bihar	March, 2014	1,54,01,000	0.06
5.	Chhattisgarh	January, 2014	50,97,000	100.00
6.	Delhi	October, 2013	19,47,503	100.00
7.	Goa	December, 2015	1,31,069	95.00
8.	Gujarat	April, 2016	64,84,741	77.00
9.	Haryana	September, 2013	29,33,019	88.00
10.	Himachal Pradesh	October, 2013	7,95,169	95.00
11.	Jammu & Kashmir	February, 2016	15,97,288	62.00
12.	Jharkhand	October, 2015	51,70,159	92.00
13.	Karnataka	January, 2014	1,10,27,046	92.00
14.	Madhya Pradesh	March, 2014	1,19,38,554	70.00
15.	Maharashtra	February, 2014	1,48,28,050	87.00
16.	Manipur	April, 2016	5,11,210	0.37
17.	Meghalaya	February, 2016	4,22,040	0.00
18.	Mizoram	March, 2016	1,40,184	0.39
19.	Nagaland	July, 2016	2,83,581	0.41
20.	Odisha	November, 2015	85,06,071	68.00
21.	Punjab	December, 2013	29,08,057	95.00
22.	Rajasthan	October, 2013	96,63,006	100.00
23.	Sikkim	January, 2016	98,003	68.00
24.	Telangana	October, 2015	48,65,256	100.00
25.	Tripura	September, 2015	5,94,534	91.00
26.	Uttar Pradesh	January, 2016	3,27,92,789	47.89
27.	Uttarakhand	October, 2015	13,30,404	66.00
28.	West Bengal	June, 2015	5,65,29,599	57.00
29.	A&N Islands	March, 2016	13,370	33.00
30.	Chandigarh	February, 2014	56,327	95.00
31.	Daman & Diu	November, 2015	26,121	90.00
32.	Dadra & Nagar Haveli	March, 2016	36,788	78.00
33.	Lakshadweep	August, 2015	5,134	97.00
34.	Puducherry	September, 2015	1,84,413	95.00
		Total	21,15,58,365	60.83%
